NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 110/2016 RT No.86/Chd/Pb/2017

Fortune Nickel Ltd. & Ors.

.. Petitioners /Transferor Companies

AND

Global Transmission Pvt. Ltd.

Petitioner/Transferee Company

Present:

Mr. Anil Kumar Aggarwal, Advocate for petitioner-companies

Mr. D.K. Singh, Official Liquidator. Chandigarh.

Learned counsel for the petitioner-companies seeks time to place

on record the acknowledgements of filing of Income Tax Returns for the last 2

years in respect of 4 transferor-companies and the transferee-company with

affidavits stating that in respect of these financial years, no objections have

been received from the Income Tax Authorities nor any such proceedings are

pending against the assessees. Mr. D.K. Singh, Official Liquidator is directed

to file the report of Regional Director by getting necessary information with

regard to the response from Income Tax Department. Let the needful be done

at least three days before the next date.

List the matter on 19.05.2017.

(Justice R.P. Nagrath) Member (Judicial)

(Deepa Krishan) Member(Technical)

April 26, 2017

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